

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-204
(IB)-1648(ND)/2019

IN THE MATTER OF:

M/s. Phoenix Advanced Softwares Pvt. Ltd.

....Applicant

Vs.

M/s. Vdopia Media & Software Solutions Pvt. Ltd.

....Respondent

SECTION

Under Section 9 of IBC,2016

Order delivered on 02.09.2019

CORAM:

MS. INA MALHOTRA,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : CS Annie Singh Jhala

For the Respondent :

ORDER

Ms. Annie Singh Jhala, Company Secretary in practice, present for the petitioner. None for the respondents. No affidavit of service on record. Let steps be taken to serve the Corporate Debtor, returnable on 16.09.2019. Affidavit of service be filed.

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-Sd-

(SUMITA PURKAYASTHA)
MEMBER (T)

-Sd-

(INA MALHOTRA)
MEMBER (J)